

BEFORE THE NATIONAL GREEN TRIBUNAL

O.A. No. 119/2024

CENTRAL ZONE BENCH, BHOPAL

IN THE MATTER OF:

NITIN SAXENA

.....APPLICANT

VERSUS

Urban Development And Housing Department & Ors.

.....RESPONDENT

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Date: 25.07.2024

Place: Bhopal

Submitted by MPPCB:-



through Counsel

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REPORT

Ref: Report in compliance to the Hon'ble NGT order dated 11/03/2024 in the matter of OA 119/2023 (CZ) Mr. Nitin Saxena V/s Urban Development and Housing Department & Ors.: -

Hon'ble NGT issued following instructions on dated 11/03/2024 in the matter of OA 119/2023 (CZ) Mr. Nitin Saxena V/s Urban Development and Housing Department & Ors.:-

“...6. In view of the above directions, the SEIAA/SEAC is directed to take necessary action according to rules. State Pollution Control Board is further directed to take necessary action according to rules and submit its report within three weeks.”

In compliance to the order of Hon'ble NGT dated 11/03/2024, MPPCB Officials Shri A.K. Bisen, E.E., RO, MPPCB, Bhopal visited the site along with Shri Ravindra Ambadkar, AE, Madhya Pradesh Housing and Infrastructure Development Board, Bhopal. The Photographs were taken during inspection and are enclosed as **Annexure I**. The status of the site is as under:-

- The project is at planning level.
- No construction was found at the site.

In reference to the present status, the agency responsible for the development of the project is informed regarding compliance of the provisions of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, along with the EIA Notification, 2006 as well as Wetlands (Conservation and Management) Rules, 2017 and MP Government, Environment Department notification dated 16.03.2022 regarding the protection of Bhoj Wetlands and bio-diversity.

A letter is issued to the MP Housing and Infrastructure Development Board vide letter no. 1714 dated 25/07/2024 to obtain Consent to Establish

under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 before the start of construction. Obtain Environmental Clearance under EIA Notification 2006 if the built up area is more than 20000 sq meters. Also it is intimated that as per the MP Government, Environment Department notification dated 16.03.2022, no construction is allowed within the 50 meters distance from the full tank level (FTL) of the lower lake. The copy of the letter is enclosed as **Annexure II**.



Brajesh Sharma
Regional Officer,
RO, MPPCB, Bhopal

Inspection Photographs in OA 119/2023

Dated 24/07/2024



Redenslificatio Project New Co
24.07.2024 13:26
23.24657, 77.40188
Abhi Homes, Civil Lines, 4 Bungalow Rd, Professors Colony, Bhopal
462002



Redenslificatio Project New Co
24.07.2024 13:26
23.24661, 77.40178
Abhi Homes, Civil Lines, 4 Bungalow Rd, Professors Colony, Bhopal
462002



Redensificatio Project New Co
24.07.2024 13:28
23.24691, 77.40083
6CW2+QGX, Professors Colony, Bhopal 462002



Redensificatio Project New Co
24.07.2024 13:28
23.24691, 77.40083
6CW2+QGX, Professors Colony, Bhopal 462002



Redensificatio Project New Co
24.07.2024 13:29
23.2471, 77.40025
Professors Colony, Bhopal 462003



Redensificatio Project New Co
24.07.2024 13:36
23.24728, 77.40216
5, Professor-Colony Rd, Shyamala Hills, Bhopal 462002



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मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
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क्रमांक 1714 /क्षेका/प्रनिबो/2024 भोपाल, दिनांक 25/07/2024
प्रति,

कार्यपालन यंत्री,
म.प्र. गृह निर्माण एवं अधोसंरचना विकास मंडल,
संभाग 03, अम्रपाली आर्कोड,
बागमुगलिया, भोपाल (म.प्र.) 462043

विषय:- माननीय एनजीटी प्रकरण क्रमांक 119/2023 (सीजेड) (नितिन सक्सेना विरुद्ध अर्बन डेवलपमेंट & हाउसिंग डिपार्टमेंट) द्वारा दिनांक 11.03.2024 को पारित आदेश के संबंध में ।

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कृपया उपरोक्त विषयान्तर्गत लेख है कि माननीय एनजीटी द्वारा प्रकरण क्रमांक 119/2023 (सीजेड) में दिनांक 11.03.2024 को आदेश पारित हुआ है। इसमें बोर्ड को पर्यावरण अधिनियम/नियमों के अंतर्गत आवश्यक कार्यवाही करने हेतु निर्देश प्राप्त हुए हैं। लेख है कि प्रस्तावित कलेक्टर कॉम्प्लेक्स, प्रोफेसर कॉलोनी भोपाल का निरीक्षण श्री ए.के. बिसेन, कार्यपालन यंत्री, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल द्वारा श्री रविन्द्र अम्बडकर, ए.ई., म.प्र. गृह निर्माण एवं अधोसंरचना विकास मंडल, भोपाल के साथ दिनांक 24.07.2024 को किया गया। निरीक्षण दौरान स्थल पर कोई भी डेवलपमेंट कार्य नहीं होना पाया गया।

कृपया सूचित हो कि प्रस्तावित स्थल पर निर्माण कार्यवाही करने के पूर्व जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 25 & 26 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 की धारा 21 के अंतर्गत स्थापना सम्मति प्राप्त करने के उपरांत ही कार्यवाही करें एवं ई.आई.ए. नोटिफिकेशन, 2006 के प्रावधान अनुसार बिल्टअप ऐरिया 20,000 वर्गमीटर से अधिक होने की स्थिति में पर्यावरण स्वीकृति प्राप्त करना अनिवार्य है। उल्लेखनीय है कि छोटा तालाब रामसर साइट के अंतर्गत आता है। अतः इस पर वेटलैंड (संरक्षण एवं प्रबंधन) नियम 2017 लागू होता है एवं पर्यावरण विभाग का आदेश दिनांक 16.03.2022 के अनुसार तालाब के FTL से 50 मीटर दूरी के भीतर पक्का निर्माण कार्य प्रतिबंधित है।

कृपया उपरोक्तानुसार पर्यावरण अधिनियम/नियमों का पालन सुनिश्चित करें।

o/c


क्षेत्रीय अधिकारी